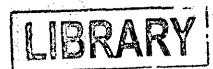
## CENTRAL ADMINISTRATIVE TRIBUNAL KOLKATA BENCH, KOLKATA



O.A/350/338/2020

Date of Order: 15.12.2020

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member

Rupali Dey, Wife of Late Sisir Kumar Dey,
Residing at C/o. Anil Kumar Hore,
Village – 1 No. Gobindo Nagar, Post Office – Madanpur,
District – Nadia, Pin Code – 741 245.

..... Applicant.

-Versus-

- Union of India, Service through The General Manager, Eastern Railway, Having its Office at Fairlie Place,
   Netaji Subhas Road, Kolkata – 700 001.
- The Senior Deputy General Manager, Eastern Railway, Having its Office at Fairlie Place, 17, Netaji Subhas Road, Kolkata – 700 001.
- The Divisional Security Officer, Divisional Railway Manager's Office, Sealdaha, Eastern Railway, Raza Bazar, Kolkata – 700 014.
- 4. The Chief Security Officer, Eastern Railway, Fairlie Place, Kolkata 700 001.
- The Assistant Security Commissioner,
   Railway Protection Force, Eastern Railways, Kanchrapara,
   Post Office: Kanchapara, Pin: 743 145.

.....Respondents.

6. Smt. Anna Dey,

Residing at Village: Bijoynagar Cólony,

P.O. - Kajipara, P.S. - Barasat,

District: North 24 Parganas, Pin: 700 125.

... Proforma Respondent.

For The Applicant(s):

Ms. S. S. Roy, counsel

Ms. M. Chatterjee, counsel

For The Respondent(s): Mr. T. K. Chatterjee, counsel



## ORDER (ORAL)

Per: Ms. Bidisha Banerjee, Member (J):

Heard ld. counsel for both parties.

2. Since the matter relates to pension, payable to an ex-Constable of RPF, while this Tribunal lacks jurisdiction to entertain the lis due to the specific bar in terms of Section 2 (a) of the A.T Act 1985, I dispose of the O.A by granting liberty to the applicant to approach appropriate forum in accordance with law. No costs.



(Bidisha Banerjee) Member (J)